नई विलियम बुथ, फरवरी 19, 1992/माघ 30, 1913

Separate Paging is given to this Part in order that it may be filed as a separate compilation

6(1) (क) जैनत पालोटें परिवार, कोनोलंग, कोटांग, जिल्ला, गाजियाबाद के लिए बांका संबंधित प्रदेश लोकार्थी
(ल) सहारा पालोटें परिवार, --घरी--
(म) इस्लाम पालोटें कार्यालय, कोकिल, कोटांग, जिल्ला, गाजियाबाद
(न) जन संघ शहीदी कार्यालय, कोकिल, कोटांग, जिल्ला, गाजियाबाद
(व) अर्जुकुर, --घरी--
(ल) राजस्थान पालोटें कार्यालय, कोकिल, कोटांग, जिल्ला, गाजियाबाद

2. पालोटें नियम, 1980 की पंतपुस्तिका --1 में यह संख्या 8 और उसके संबंधित प्रतिवेदियों के साथ पर निर्देशित करके संबंधित प्रतिवेदियों प्रविद्धत होगी।
MINISTRY OF EXTERNAL AFFAIRS
(CPV Division)

NOTIFICATION

New Delhi, the 22nd January, 1992

G.S.R. 111(E).—In exercise of the powers conferred by section 24 of the Passport Act, 1967 (15 of 1967), the Central Government hereby makes the following rules further to amend the Passport Rules, 1980 namely :

1. (1) These rules may be called the Passports (Amendment) Rules, 1992.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In Schedule I to the Passports Rules, 1980 for serial No. 6 and entries relating thereto, the following serial No. and entries shall be substituted, namely :—

<table>
<thead>
<tr>
<th>1</th>
<th>2</th>
<th>3</th>
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</thead>
<tbody>
<tr>
<td>6(i)</td>
<td>(a) Regional Passport Officer, Cochin (Regional Passport Office, Cochin)</td>
<td>The Districts of Ernakulam, Alleppey, Kottayam, Trichur, Idukki, Palghat and U.T.I. Lakshadweep.</td>
</tr>
<tr>
<td></td>
<td>(b) Assistant Passport Officer (Regional Passport Office, Cochin)</td>
<td>-do-</td>
</tr>
<tr>
<td></td>
<td>(c) Public Relations Officer (Regional Passport Office, Cochin)</td>
<td>-do-</td>
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<td></td>
<td>(d) Superintendent, (Regional Passport Office, Cochin)</td>
<td>-do-</td>
</tr>
<tr>
<td>6(ii)</td>
<td>(a) The Passport Officer, Kozhikode (Passport Office, Kozhikode)</td>
<td>The Districts of Cannanore, Kozhikode, Malapuram in the State of Kerala and the district of Mahe in the U.T.I. Pondicherry.</td>
</tr>
<tr>
<td></td>
<td>(b) The Public Relations Officer (Passport Office, Kozhikode)</td>
<td>-do-</td>
</tr>
<tr>
<td></td>
<td>(c) Superintendent, (Passport Office, Kozhikode)</td>
<td>-do-</td>
</tr>
<tr>
<td>6(iii)</td>
<td>(a) The Passport Officer (Passport Office, Trivandrum)</td>
<td>The Districts of Trivandrum, Quilon, Pathanamthitta.</td>
</tr>
<tr>
<td></td>
<td>(b) Assistant Passport Officer, (Passport Office, Trivandrum)</td>
<td>-do-</td>
</tr>
</tbody>
</table>
Note : Principal rules published vide Notification No. GSR 691(E) dated 11th December, 1980, Gazette of India, 1980 (Extraordinary) Part II, Section 3, Sub section (i) Subsequently amended by :-

(i) Notification GSR 50(E) dated 7-2-1981
(ii) Notification GSR 469(E) dated 2-6-1982.
(iii) Notification GSR 325(E) dated 12-4-1983
(iv) Notification GSR 494(E) dated 16-6-1983
(v) Notification GSR 345(E) dated 29-3-1985
(vi) Notification GSR 860(E) dated 4-11-1985,
(vii) Notification GSR 857(E) dated 15-10-1987
(viii) Notification GSR 84(E) dated 11-2-1988
(ix) Notification GSR 1155(E) dated 8-12-1988
(x) Notification GSR 622(E) dated 27-6-1990
(xi) Notification GSR 653(E) dated 20-7-1990
(xii) Notification GSR ——-dated——
(xiii) Notification yet to be published in the Gazette.